

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 482A/252/ND/2018**

**In the matter of:**

Arun Kumar Soni  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 09.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Sahil Mongia, Adv. Mr. Rahul Yadav, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Mr. Deepak Anand, Jr. St. Counsel with Mr. Aayushmaan Vatsyayana,

**ORDER**

Learned counsel for the appellant states that he shall endeavour to file the balance sheet for the year 2016-17 and other bank or relevant documents of the company on or before next date of hearing. ROC is given last chance to file reply, otherwise matter will be heard finally. For further consideration on 28.08.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

